

File No.: GA-25/6/2024-Gr.Admin-FSSAI-Part (1)
Food Safety and Standards Authority of India
(General Administration Division)
(A Statutory Authority Established under the Food Safety and Standards Act, 2006)
FDA Bhawan, Kotla Road, New Delhi-110002

Dated: 26.05.2025

CORRIGENDUM

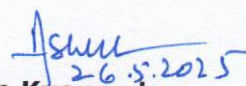
Subject: Amendment in Bid Document – GeM Bid No. GEM/2025/B/6083376

With the approval of the Competent Authority in reference to GeM Bid No. GEM/2025/B/6083376 for the procurement of "**Video Conferencing System**" for FSSAI HQ published on GeM portal on 29.04.2025, the following amendments have been made:

S. No.	Technical Specification attached in bid document.	For	Read as
1	S.no. 2 of technical specification	S.No. 2 PTZ Camera with minimum 30X Optical Zoom	24X Optical Zoom or better.
2	S.no. 2 of technical specifications	S.No. 2 minimum 255 presets	100 presets or better

All the prospective bidders are requested to take note of the above modification while submitting their bids.

2. The last date for Bid submission has been extended to 06.06.2025, 1500hrs.


Avinash Kusumakar
Joint Director, General Administration